

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 125
Appeal No.-535/252/ND/2020

IN THE MATTER OF:

SEBRO Holdings Ltd.

...

Appellant

Vs

ROC

...

Respondent

Order under Section 252.

Order delivered on 07.04.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Appellant

: Ms.Bhanumathi, Adv.

For the ROC

: Ms.Mitika Raja

For the IT Dept.

: Mr.Kunal Sharma

Ms.ZehraKhanna, Standing Counsels

Ms.ShreyaChoudhary, Adv

ORDER

Learned Counsel for the appellant seeks and is granted time to file appropriate additional documents being GST returns, if any in support of appeal.

List on 07.05.2021

Sd/-
SUMITA PURKAYASTHA
MEMBER (T)

Sd/-
DR. DEEPTI MUKESH
MEMBER (J)

Vaishali – 07.04.2021